

to start free Hindi classes outside office hours for them so that they may obtain knowledge of reading, writing and speaking simple Hindi correctly. The Hindi classes are ordinarily meant for non-Hindi knowing Central Government employees who are below 40 years of age. The standard prescribed is similar to that prescribed for the close of the Junior Basic stage. The course is normally of 6 months' duration. At the end of the course, a Hindi Prabodh Examination is held. The scheme for the time being is confined to the Central Government servants in Delhi.

(b) Nine.

(c) The number of persons who were studying Hindi at the close of the first session in March 1953 was 100. Out of this number, 38 appeared for the Hindi Prabodh Examination held in March 1953 and 36 passed.

The number of persons who are attending the Hindi classes now in the new session is 605.

(d) Rs. 8,447.

#### ANNUAL ADMINISTRATION REPORTS OF PART C STATES

64. SHRI P. C. BHANJ DEO: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the names of Part C States which issue Annual Administrative Reports and the years to which their latest Reports relate; and

(b) the names of Part C States which have not issued any Annual Administrative Reports so far?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The issue of Annual Administrative Reports in respect of Centrally administered areas (now Part C States of Delhi, Ajmer and Coorg) was discontinued as a measure of economy in 1942. The question of revival of these Reports in respect of these States and of introduction in other Part 'C' States is under consideration.

#### RECOGNITION OF SCIENTIFIC SOCIETIES

65. SHRI GOVINDA REDDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether there are any regulations for according recognition to scientific societies;

(b) if so, the names of the institutions or societies (i) which have sought recognition so far; and (ii) which have been accorded recognition; and

(c) whether a copy of the regulations will be laid on the Table of the Council?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) to (c). There are no regulations for according recognition to Scientific Societies. Each case for a grant-in-aid to a Scientific Society is dealt with on its merits and expert opinion of the National Institute of Sciences and other Ministries is taken.

#### INVESTMENTS IN THE 1964 BONDS OF THE INDUSTRIAL FINANCE CORPORATION

66. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) whether any amount has been invested by Mahatma Gandhi Memorial Fund in 1964 bonds of the Industrial Finance Corporation;

(b) if the answer to part (a) above be in the affirmative—

(i) what is the amount invested and what is the rate of interest fixed or the dividend guaranteed;

(ii) when was the investment made;

(Hi) what is the total amount of interest or dividend received by the Memorial Fund so far; and